

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11.

**IA-1872(MB)2024 IN
C.P. (IB)/652(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES: Fine Dine Ventures Private Limited

SECTION: 10, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-1872(MB)2024

1. Adv. Sohail Aejaz Nukadam i/b Sirius legal, Ld. Counsel for the Applicant/RP present.
2. The present Application is filed by the Applicant/RP under Section 60(5) of the Code, 2016 to take on record the Second Progress report of CIRP process. The same is taken on record. IA-1872/2024 is allowed to that effect and **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)